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NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1067/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.12.2017

NAME OF THE PARTIES:

Standard Chartered Bank

V/s.

Prag Distillery (P) Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S No

NAME

DESIGNATION

SIGNATURE

1 Sweet Pandey

5r. Legal Associate

(Mehta a mehta)

(2) Disti Meliter

Resolution

ORDER

MA 660/2017 in CP No. 1067/I&BP/NCLT/MB/MAH/2017

MA 660/2017 is allowed, vide separate order.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)